

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-346/ND/2024

IN THE MATTER OF:

M/s Monsoon Accessorize India Private Limited

.....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 59 IBC

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mansij Arya- Voluntary Liquidator in Person

ORDER

This is a petition filed under Section 59 of the IBC seeking voluntary liquidation. Heard Authorised Representative of the Petitioner. Let notice be issued to the RoC and IBBI for their appearance as well as for filing reply. Notice be issued by all modes and proof of service be filed. List this matter on **13.08.2024.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)